

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH, (COURT-II)

Item No. 255
13(ND)/2016
Cont.A./2(ND)202

IN THE MATTER OF:

Sh. Rajeev Behl ... Applicant/Petitioner

Versus

M/s. S. S. Con-Build Pvt. Ltd. & Ors ... Respondent

Under Section: 397-398

Order delivered on 10.03.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA,
HON' BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON' BLE MEMBER (T)

PRESENT:

Mr. Ashish Dholakia, Adv alongwith Mr. Saurabh D. Karan Singh Adv.
for the Respondents

ORDER

Renotify this case on 15.03.2021



(T.S SINGH)
COURT OFFICER